

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

25

CP 401/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Faery Estates Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Kamran Khan	Advocate for Plaintiff	

ORDER

CP No. 401/66/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 25.02.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)